

SLP(C)No. 21968 OF 2002

ITEM No.36

Court No. 9

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21968/2002

(From the judgement and order dated 23/07/2002 in CMWP 33440/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHARAD CHANDRA MISHRA

Petitioner (s)

VERSUS

GOPAL LAL

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)
With

SLP(C)...CC 2211/2003

Date : 03/03/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s) Mr.S.S. Nehra,Adv.
Dr. I.B Gaur,Adv.

For Respondent (s) Mr. A.S. Pundir,Adv.

UPON hearing counsel the Court made the following
O R D E R

.SP2
.....L.....I.....T.....T.....T.....T.....T.....J
Delay condoned in SLP(C)....CC.2211/03.
Leave granted in both matters.
Hearing of the appeals be expedited.

.SP1

(Usha Bhardwaj)
P.S. to Registrar

(Madhu Saxena)
Court Master